

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.235 - CP/5(AHM)2023  
With  
ITEM No.236 - Comp.App/3(AHM)2023  
ITEM No.237 - IA/8(AHM)2023  
ITEM No.238 - IA/9(AHM)2023  
ITEM No.239 - Comp.App/13(AHM)2023

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Hitesh Shah & Anr

.....Applicant

V/s

Aquafil Polymers Company Pvt Ltd & Ors

.....Respondent

**Order delivered on 15/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant

:Mr. Pavan S Godiawala, Ld. Adv.

Ms. Anita Roy present in person

For the Respondent

:Ms. Counsel for the Respondent

**ORDER**

Both counsels have requested for adjournment in the matter which is allowed.

Re-list on 04.04.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**